

(c) whether Government explored the possibility of expanding exports of iron and steel to the rapidly growing South-East Asia and Chinese markets; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) The Expert Committee on Export of Iron and Steel set up by the Government has not yet submitted its report.

(b) Does not arise in view of (a) above.

(c) and (d). As per the existing policy, export of iron and steel is freely allowed. Export of iron and steel and its destination depend on several factors such as domestic and international demand, domestic price, steel prices in importing countries etc. These factors are usually dynamic and change frequently.

#### Construction of Airport at Bhuj

\*116. SHRI P.S. GADHAVI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the land acquired by the Government of Gujarat for the construction/upgradation of the airport at Bhuj has been taken over by Airport Authority of India;

(b) if so, the details thereof;

(c) the amount sanctioned by the Union Government for the purpose;

(d) the status of work at present;

(e) the steps being taken to complete the work expeditiously; and

(f) the time by which the construction/upgradation work of the airport at Bhuj is likely to be completed?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). 47.25 acres of acquired land has been handed over in July, 1996 to the Airports Authority of India for the construction of terminal building complex, parking apron and link taxiway.

(c) to (f). Rs. 18 crores has been earmarked for this project during the 9th Five year plan and conceptual drawings are under preparation. No definite time frame for the completion of the project can be indicated at this stage.

[Translation]

#### Commissioning of TV Transmitter

\*117. SHRI RAM TAHAL CHAUDHARY  
SHRI P.R. DASMUNSI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of TV transmitters likely to be commissioned during the current year Statewise location-wise;

(b) whether the requisite staff have been provided for installation and maintenance of these transmitters;

(c) if so, the details thereof, location-wise;

(d) if not, the reasons for delay in this regard;

(e) the stage at which the matter of sanctioning staff is pending;

(f) the expenditure incurred on these transmitters ready for commissioning, State-wise, and

(g) the estimated annual expenditure on maintenance and operation on these transmitters?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (g). A list indicating State-wise locations where TV transmitters are technically ready for commissioning and the position of staff available at each of them is given in the Statement enclosed. Whereas, transmitters where skeletal staff is available are only giving partial transmission for the present pending availability of full complement of staff, the remaining transmitters will be commissioned into service on the sanction of requisite staff for the purpose.

2. The proposals for creation of posts are required to be approved by the Ministry of Finance. These proposals are at various stages of processing.

3. The estimated capital cost of a High Power TV Transmitter (VHF), Low Power TV Transmitter (VHF) and very Low Power TV Transmitter (VHF) is approximately Rs. 8 crores, Rs. 1 crore and Rs. 80 lakhs respectively. Total capital expenditure on these 74 TV Transmitters is approximately Rs. 175 crores. The annual recurring expenditure on operation and maintenance of a High Power TV Transmitter, Low Power Transmitter and a Very Low Power TV Transmitter is approximately Rs. 35 lakhs, Rs. 10 lakhs and Rs. 1 lakh per annum respectively.

#### STATEMENT

*Locationwise List of TV Transmitters Technically Ready for Commissioning and Position of Staff Thereon*

State/U.T.	Projects	Position of Staff Sanction
1	2	3
Andhra Pradesh	HPT : LPTs :	Not sanctioned 5 posts sanctioned Not sanctioned -do- 5 posts sanctioned
	Kurnooi Bellampally Pedanandipadu Kadiri Markapur	

1		2	3
Arunachal Pradesh	VLPTs :	Kalaktang Chayanotaio Yomcha	Unmanned installation -do- -do-
Bihar	LPTs :	Phoolparas Noamundy	5 Posts sanctioned -do-
Gujarat	LPTs :	Amod Deesa Mangrol (Surat) Morbi	-do- -do- -do- 12 posts sanctioned
Goa	LPT :	Panaji (DD-II)	Not sanctioned
Haryana	LPT :	Rohtak	-do-
Himachal Pradesh	VLPT :	Jhalma	Unmanned installation
Jammu and Kashmir	LPT :	Rajouri	Not sanctioned
Karnataka	LPTs :	Harpananalli Sagar Gokak Basava Kalvan	5 posts sanctioned -do- Not sanctioned 5 posts sanctioned
Kerala	LPT :	Thodupuza	Not sanctioned
Madhya Pradesh	LPTs :	Gaderwara Sakti Kelaras Narayanpur	-do- -do- 5 posts sanctioned Not sanctioned
	VLPTs :	Diamond Mining- Project	Unmanned installation
Maharashtra	LPTs :	Shirpur Chandur Sironcha Aheri Navapur	5 posts sanctioned Not sanctioned -do- -do- -do-
	VLPTs :	Badlapur Bhokar	Unmanned installation -do-
Manipur	VLPT :	Moreh	-do-
Nagaland	HPT :	Mokokchung	22 posts sanctioned
Rajasthan	HPTs :	Jaisalmar Barmer (interim)	9 posts sanctioned Not sanctioned
	LPTs :	Nohar Mt. Abu Pratapgarh Karauli Nimaj Rajgarh Bari-sadri Shahpura	5 posts sanctioned -do- -do- -do- -do- -do- Not sanctioned 5 posts sanctioned
	VLPTs :	Neem Ka Thana Gangapur	Unmanned installation -do-
Orissa	LPTs :	Sohela Kabisuryanagar	Not sanctioned -do-
	VLPTs :	T. Rampur Badabarbil	Unmanned installation -do-

1	2	3
Tamilnadu	LPTs :	Pattukottal Attur Shankarankovil
		Not sanctioned 5 posts sanctioned -do-
Tripura	VLPT :	Dharmanagar
		Unmanned installation
Uttar Pradesh	LPTs :	Ganj Dundwara Kasganj Naugarh Auraiya New Tehri Mahoba Ahdama Nanpara Nainidanda
		Not sanctioned 5 posts sanctioned Not sanctioned -do- -do- -do- -do- 5 posts sanctioned Not sanctioned
	VLPTs :	Chaukhatia Pratap Nagar
		Unmanned installation -do-
West Bengal	LPTs :	Farakka Murshidabad (DD-II)
		Not sanctioned -do-
Andaman and Nicobar Islands (U.T.)	LPT :	Port Blair (DD-II)
		-do-
	VLPT :	Great Nicobar
		Unmanned installation
Dadar and Nagar Haveli (U.T.)	LPT :	Silvassa
		5 posts sanctioned
Daman and Diu (U.T.)	LPT :	Diu
		Not sanctioned
Total Number of Transmitters-74 (HPTS-4, LPTS-54 and VLPTS-16)		

[English]

#### National Action Plan for Tourism

\*118. SHRI G. A. CHARAN REDDY : Will the Minister of TOURISM be pleased to state :

(a) whether the National Action Plan for Tourism announced in May 1992 has been reviewed to find out the shortcomings in the target and to attract more tourists in this sub-continent.

(b) if so, the details thereof;

(c) whether any realistic plan has been prepared taking into account the ground realities and involve the private sector investments;

(d) if so, the details thereof; and

(e) the steps taken to meet the target of five million tourists by the turn of the century?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (e). The National Action Plan for Tourism, stipulated a target of 5 million tourist arrivals within five years from 1992.

It was reviewed subsequently and found that the target could not be achieved before the turn of the century as it involved large scale investments in

infrastructure both by the Government and the private sector. The targets were also reviewed by the Working Group on Tourism for the Ninth Five Year Plan and projected 3.12 million tourist arrivals by 2000 AD as reasonable unless extra efforts were made to mobilise resources for infrastructure development to achieve the 5 million target. The Department of Tourism has prepared a National Strategy for the Development of Tourism enlisting the investments and activities to be taken up by different Departments of Government of India, State Governments, Financial Institutions and the Private Sector. The notional estimates given in the strategy paper stipulate a total investment of Rs. 48,061 crores by various agencies including private sector. The investments required to be made by various Departments of Government of India amount to Rs. 25,011 crores including Rs. 4,861 crores by the Department of Tourism during Ninth Plan period. State Governments Rs. 4,100 crores and financial institutions and the private sector Rs. 18,950 crores.

#### Passenger Amenities at Railway Stations

\*119. SHRI HARIN PATHAK : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that